

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A. No. 62/648/2021  
M.A. No. 62/1272/2021**

This the 21<sup>st</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Noor Ud Din Wani Aged 61 years son of Sh Ahmad Wani, Resident of Gousia Colony Lane-1 Lal Nagar, East Chandpora, Srinagar Pin Code 190015.

.....Applicant  
(Advocate:- Mr.M.Y.Bhat)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner cum Secretary to Government., Agriculture Production Department, Civil Secretariat, Jammu-180001.
2. Accountant General, J&K, Srinagar, 190001.
3. Director, Agriculture Department, Srinagar, 190001.
4. Treasury Officer, Lalmandi, Srinagar, 190007.

.....Respondents.

(Advocate: Mr.Raghu Mehta, SCGSC)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a limited time frame.

2. We have heard Mr. M.Y.Bhat, learned counsel for the applicant and Mr.Raghu Mehta, learned SCGSC for the respondents and perused the records.



3. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order in accordance with law within a period of six weeks from the date of receipt of a certified copy of this order.

4. It is made clear that we have not entered into the merits of the case.

5. No order as to costs.

6. MA No.62/1272/2021 has been filed by the applicant seeking interim direction is disposed of accordingly.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/kdr/